

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-02-2024 AT 10:30 AM**

**IA(IBC) 266/2024 & IA (IBC) 640/2023 in CP (IB) No. 529/7/HDB/2018**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Punjab National Bank

...Financial Creditor

**VS**

Lanco Vidarbha Thermal Power Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 640/2023**

Orders not pronounced. For orders on 15.03.2024.

**IA(IBC) 266/2024**

Learned Counsel Ms Niharika Agarwal, for liquidator present through Video Conference. This is an application to take 10<sup>th</sup> Progress report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**